

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH KOLKATA, WEST BENGAL

Execution Application No.01/2024/EZ
O.A. NO. 166 of 2022

In the matter of:

VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE

....Petitioner

Versus

STATE OF BIHAR & Ors

.. Respondents.

INDEX

Sl No	Particulars	Annexures	Page no.
	Additional Report Affidavit on behalf of the respondent no. 6		1-5
	Copy of the letter No. 926 dated 31 th August, 2024. & its translation	-A-	6-7



Anomita Pandey
Adv
F/1748/2009

8336835229;
legumjure@gmail.com

O.A. NO. 166 of 2022

In the matter of:

VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE

....Petitioner

Versus

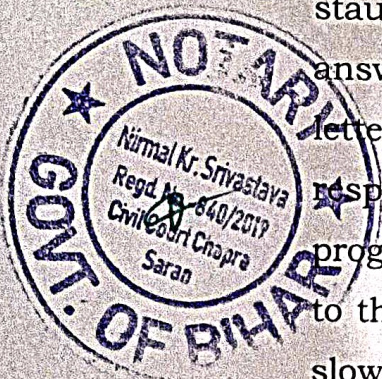
STATE OF BIHAR & Ors

.. Respondents.

Additional Report Affidavit on behalf of the respondent no. 6

I, Yatendra Kumar Pal, S/O Ramesh Chandra Pal aged about 32 years, by faith Hindu, by occupation Service, working for gain at Deputy Development Commissioner, cum Chief Executive Officer, Zila Parishad, Saran. Bihar., do hereby solemnly affirm and say as follows:

1. That I am the authorised signatory of the respondent no. 6 and I am competent to make and affirm this instant affidavit. I am well acquainted with the facts and circumstances of the instant matter.
2. That the present execution application has been filed by applicant for execution of order dated 1.08.2024 passed by the Hon'ble bench in Execution Application No.01/2024/EZ arising out of Original Application No. 166 / 2022 / EZ was disposed with the separate directions to concerned respondents.
3. The affidavit of the respondent no. 6 was filed giving details of the stauts and progress of work. In addition to the said affidavit the answering respondent no. 6 would like to place on record the letter dated 30th August, 2024, by which the answering respondent no. 6 wants to place on record that the work is in progress and funds have been transferred to the contractor. Due to the onset of the monsoon season the progress of the work was slow. Copy of the letter dated 30th August, 2024 along with it googal translation are annexed herewith and marked with letter- A collectively.



By Development Commissioner,
 Yatendra Kumar Pal
 Chief Executive Officer

4. That the aforesaid facts & circumstances it is very much clear that the District Board is sincere in executing its job by constructing RCC Box Drain in its area, which will be helpful in prevention of water logging problems, in the area of Prabhunath Nagar, Saran at Chapra at the earliest as possible. The time line required to complete the work in terms of the tender is approximately next six months and as a short term measure the department has been clearing the water lodging that during rainy season by pumping it out.

5. That the statements made in Paragraphs 1 to 2 are true to my personal knowledge, whereas those made in Paragraphs 3 are based on the records.

Identified by me

Anomita Pandey
Adv
F/748/2009
Advocate



Identify the deponent who has Signed / put his / her thumbs impression in my presence.

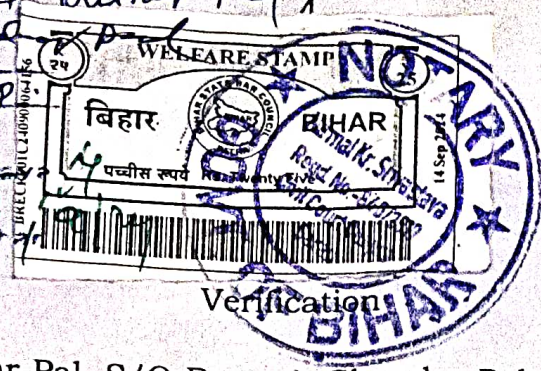
(Signature)
Advocate
18/9/14

(Signature)
18/09/14
(Deponent)

Development Commissioner
Chief Executive Officer
Zila Parishad, Saran

Yatendra Kumar Pal,
Ramesh Chandra Pal,
City: Patna, B.S.
Saran, Bihar.

Nirmal Kr. Srivastava
Notary 19
Chapra (Saran) Bihar



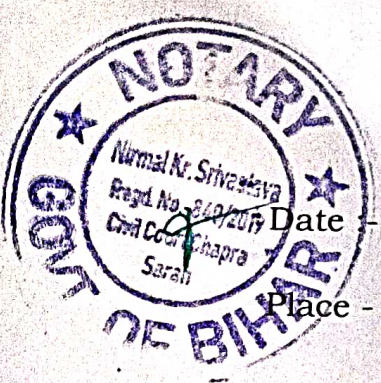
S. No. 6657
Date 18/9/24

I, Yatendra Kumar Pal, S/O Ramesh Chandra Pal aged about 32 years, by faith Hindu, by occupation Service, working for gain at Deputy Development Commissioner, cum Chief Executive Officer, Zila Parishad, Saran. Bihar., do hereby verify the statements made in paragraphs 1 to 5 of the foregoing petition are based on information derived from records which I verily believe to be true and the rest including the prayer portion are my humble submissions before this Hon'ble Tribunal.

Yatendra Pal
18/09/24

Deponent

By Development Commissioner
J.D.
Chief Executive Officer
Zila Parishad, Saran



Date - 18/9/2024

Place - Chapra

I identify the deponent who has signed / put his / her thumbs impression in my presence.

Advocate
18/9/24

Anomita Pandey
Adv
F/748/2009

जिला अभियंता कार्यालय, जिला परिषद, सारण छपरा।

पत्रांक... 926
31.08.24

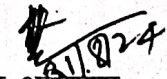
शक,
जिला अभियंता
जिला परिषद, सारण छपरा।
सेवा में,
उप विकास आयुक्त,
सह
मुख्य कार्यपालक पदाधिकारी,
जिला परिषद, सारण छपरा।

विषय:-सदर प्रखंड के सौंदा पंचायत अन्तर्गत ग्राम टाड़ी में स्व० बी०के० सिंह के घर से शिव मंदिर होते हुए प्रभुनाथ नगर अतिथि विवाह भवन तक RCC Box Drain के निर्माण में प्रगति प्रतिवेदन के संबंध में।

महाशय,

उपर्युक्त विषयक के संबंध में प्रतिवेदित करना है कि जिला परिषद के आदेश ज्ञापांक 745 दिनांक 23.05.2023 द्वारा विषयांकित कार्य का मो०-1,29,74,000.00 (एक करोड़ उन्नतीस लाख चौहत्तर हजार) रुपये की प्रशासनिक स्वीकृति षष्ठम राज्य वित्त आयोग विकास निधि अन्तर्गत स्वीकृत है। जिसमें 750.00m लम्बाई में RCC Box Drain का निर्माण कार्य का प्रवधान है। जिसके विरुद्ध 152.00m लम्बाई में नाला का कार्य कराया गया है। कराये गए कार्य का प्रथम एवं आंशिक विपत्र मापी पुस्त संख्या-112 के पृष्ठ सं०-1 से 12 तक में मो०-1918899.00 रुपये का विपत्र संवेदक को भुगतान हेतु जिला परिषद कार्यालय, छपरा में दिनांक 28.03.2024 को भेजा गया है। कार्य प्रगति में है।
प्रतिवेदन सादर समर्पित।

विश्वासभाजन


जिला अभियंता
जिला परिषद सारण, छपरा।



District Engineer's Office, Zilla Parishad, Saran Chhapra.

Letter

No....926 31.08.24

Sender,

District Engineer
District Council, Saran Chhapra.

To,

Deputy

Commissioner, Cum Chief Executive
Officer, District Council, Saran Chhapra.

Subject: Regarding progress report on the construction of RCC Box Drain from the house of Late BK Singh in village Tadi under Sandha Panchayat of Sadar Block via Shiv Temple to Prabhunath Nagar Guest Marriage Hall.

Sir,

Regarding the above mentioned subject, it is to report that by the order of the Zila Parishad, No. 745 dated 23.05.2023, administrative approval of Rs. 1,29,74,000.00 (one crore thirty nine lakh seventy four thousand) for the subject work has been approved under the Sixth State Finance Commission Development Fund. In which there is a provision for the construction of RCC Box Drain in a length of 750.00m. Against which the drain work has been done in a length of 152.00m. The first and partial bill of the work done, in page no. 1 to 12 of measurement book number-112, a bill of Rs. 1918899.00 has been sent to the contractor in the Zila Parishad Office, Chapra on 28.03.2024 for payment. The work is in progress. The report is respectfully submitted.

division of confidence

18/24

District Engineer
Zilla Parishad Saran, Chhapra.

